

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-02-2024 AT 10:30 AM**

**CP No.469/241/HDB/2018**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

M.Sai Sudhakar

...Petitioner

**VS**

MSR Housing & Resorts Pvt Ltd & 5 others

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Orders not pronounced. **For orders on 15.03.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**